

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 205  
Cont. A (CA) No. 06/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mentor Home Loans India Limited**

...Petitioner

**Versus**

**Basant Kumar Goyal**

...Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to  
15.03.2023.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

January 23, 2023